

used by hostiles who received specialised training in this matter.

(c) Protective measures including searching of all the passengers at Dimapur and other Stations adjoining Assam and Nagaland have been taken.

#### **Adjustment of Cost of Quarters in New Delhi**

**234. Shri Balmiki:**

**Shri Kapur Singh:**

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that despite repeated requests of the allottees of double storey quarters in West Patel Nagar, New Delhi, Government refuse to tell them the arrears and balances to be paid by them towards the cost of the quarters allotted to them with the result that they are required to pay interest on that amount for the entire period from the date of allotment upto the time they make the full payment; and

(b) if so, the amount of interest thus charged from the allottees of Quarter Nos. 73 and 74 in Block-E and the reasons for not taking any action on their representations asking for the balance to be paid by them?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri D. R. Chavan):** (a) No.

(b) Rs. 30.20 and Rs. 545.29 on account of interest has been charged from the allottees of quarters No. E-73 and E-74, West Patel Nagar, New Delhi, respectively. Representation had been received only from the allottee of 674, West Patel Nagar, New Delhi, for concession of remission of rent and for allowing him rebate on the cost of the land. The representation was considered and the position of the case was explained to him.

#### **P.O. Savings Bank facilities in Punjab Circle**

**235. Shri Hem Raj:** Will the Minister of Communications be pleased to state the number of Post Office in which Savings Bank facilities were provided during the Third Five Year Plan period and during the first half year of the Fourth Plan period in the Punjab Circle, District-wise?

**The Minister of State in the Department of Parliamentary Affairs and Communications (Shri Jaganatha Rao):** 2075 Post Offices were vested with S.B. Powers in the Third Five Year Plan period and 72 Post Offices in the 1st half year of the Fourth Five Year Plan period in the Punjab Circle. Postal Division break-up is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-7173/66]. District-wise statistics are not available.

#### **Strike by "Statesman" Employees**

**236. Shri Dinan Bhattacharya:**

**Shri Umanath:**

**Shrimati Jyotsna Chanda:**

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether the employees of the 'Statesman' published from Delhi and Calcutta struck work in September-October, 1966;

(b) if so, what were their demands; and

(c) the steps taken to bring about a negotiated settlement?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shahnawaz Khan):** (a) Yes; since 21st September 1966.

(b) The main demands put forward by the workers are 20 per cent bonus for 1965, cash payment in lieu of medical facilities provided by the management at present and additional leave facilities.

(c) The Government of West Bengal and the Delhi Administration are seized of the matter. The question of bonus for 1964 and 1965 has